

JUDICIAL ACADEMY, ASSAM

Hajo Road, National Law University Complex, Amingaon, Guwahati-781032

CORRIGENDUM

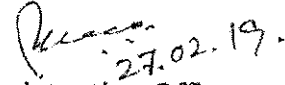
No. JAA.22/2018/3041

dated Guwahati, the 27th February, 2019

Pursuant to the Short Tender Notice dated 22.02.2019 for Unified Treat Management (UTM) is hereby modified as follows:

Quotations in sealed covers, complete in all respect alongwith processing fee of Rs.1000/- only (non –refundable) by way of Bank Draft in favour of “Director, Judicial Academy, Assam” should reach the undersigned on or before **05.03.2019** instead of 05.05.2019 during office hours.

By Order

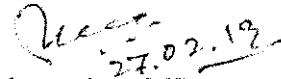


Administrative Officer
Judicial Academy, Assam

Memo No. JAA-22/2018/3042-43 Dated Guwahati, the 27th February, 2019

Copy to :

- (1) ✓ The System Analyst/Programmer, Gauhati High Court, Guwahati. He is requested to up-load the Notification in the Website of Judicial Academy, Assam.
- (2) Notice Board of Judicial Academy, Assam.



Administrative Officer
Judicial Academy, Assam